

(d) why and when the service was stopped; and

(e) when the service would be resumed?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir.

(b) to (e). The Indian Airlines Corporations were operating a scheduled air service between Bombay and Calcutta via Nagpur, which was discontinued with effect from 18th May, 1954 as the traffic on the service was poor viz. an average of 11 passengers per service on the entire route Bombay-Calcutta or an average of 2.2 passengers on the sector Bombay-Nagpur. The Corporation have no plans at present to resume the service. Introduction of additional services are, however, examined from time to time.

Drinking Water Supply Schemes

***517. Shri Tangamani:** Will the Minister of Health be pleased to state:

(a) whether the Committee set up with Shrimati Lourdhammal, Minister of Health, Madras State for studying the drinking water supply schemes has submitted its report;

(b) what are the terms of reference:

(c) what States have been visited by the Committee so far; and

(d) when is the report expected?

The Minister of Health (Shri Kar-markar): (a) No, Sir.

(b) The terms of reference are that the Committee should make an assessment of the existing situation in regard to the urban and rural water supply and sanitation and make recommendations for speeding up the Programme in future with special reference to financing and other problems.

(c) Madras, Kerala and West Bengal.

(d) By about the middle of 1961.

Distribution of Godavari and Krishna River Waters

Shri Ram Krishan Gupta:
Shri Yadav Narayan Jadhav:

Shri P. K. Deo:

Shri Rami Reddy:

Dr. Ram Subhag Singh:

Shri Goray:

Shri Agadi:

Shri Sugandhi:

Shri Achar:

Shri M. S. Murty:

Shri Halder:

Shri Vishwanatha Reddy:

Shri N. R. Muniswamy:

Shri Tangamani:

Shri Maniyangadan:

Shri Mohammed Imam:

Dr. Vijya Ananda:

Shri Hem Barua:

Shri M. K. Kumaran:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1042 on the 19th August, 1960 and state:

(a) the nature of steps since taken for distribution of the waters of the Krishna and the Godavari; and

(b) the result thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) An Inter-State Conference was held on 26th and 27th September, 1960, at New Delhi under the Chairmanship of the Union Minister for Irrigation and Power.

(b) The States concerned could not come to an agreed settlement. The Government are considering further steps in order to bring about a settlement of the issues involved.

Damage due to Floods

Pandit D. N. Tiwari:

Shri Ram Krishan Gupta:

Shri Subodh Hansda:

Shri R. C. Majhi:

Shri Sarju Pandey:

Shri Rami Reddy:

Shri M. S. Murty:

*520.

{ Shrimati Ila Palchoudhuri:
Dr. Ram Subhag Singh:
Shri Hem Barua:
Shrimati Mafida Ahmed:

Will the Minister of Railways be pleased to state:

(a) the extent of (i) damage to Railway property and (ii) loss of income due to dislocation of traffic by the washing away of lines and damages to bridges during the July-August floods in the country (Zone-wise); and

(b) the expenditure incurred on repairs and restoration of lines and bridges?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 19.]

Central Technical Body on I.W.T.

*521. { Shri Subodh Hansda:
Shri R. C. Majhi:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the recommendation made by the Inland Water Transport Committee to set up a Central Technical body has been accepted by Government;

(b) if so, whether this has been constituted; and

(c) how many members are taken in this body?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (b). Yes. It is proposed to set up a Central Technical Assistance Board to advise Government upon the development of Port and Inland Water Transport.

(c) This matter is still under consideration.

A.I.L. Staff

Shri Harish Chandra
Mathur:
Shri Goray:
Shri Aurobindo Ghosal:
Shri Agadi:
Shri Sugandhi:

*522.

Will the Minister of Transport and Communications be pleased to state:

(a) to what extent the demand of A.I.L. staff has been met and whether the whole question on which a strike was threatened has been finally settled; and

(b) whether resignation of the Technical Director of A.I.L. has anything to do with staff discontent?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) The Chairman of the Arbitration Committee has since submitted his award which has been published by the Government of Maharashtra in their gazette extraordinary dated 7th November, 1960. The award which runs into 900 pages is being studied by the Management of the Air India International Corporation.

(b) No, Sir.

Cancer

*523. { Shrimati Ila Palchoudhuri:
Shri P. K. Deo:
Shri Aurobindo Ghosal:
Shri B. Das Gupta:

Will the Minister of Health be pleased to state:

(a) whether Government of India's attention has been drawn to a news appearing in the "Delhi Hindusthan Standard" dated the 10th October, 1960, in regard to invention of a new drug known as "Number 687" for treatment of Cancer, by a Japanese Scientist, Dr. Kanem Sakuria, Head of Chemotherapy Department of the Japanese Pharmacological Institute of Tokyo;